

Title: Regarding nominations of Member from Rajya Sabha to the Committee on Public Accounts, Committee on Public Undertakings and Committee on welfare of SC&ST.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th March, 2000 adopted the following motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 2000 and ending on the 30th April, 2001 and do proceed to elect in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee. "

I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

Shri P.N. Siva

Dr. Y. Radhakrishna Murty

Shri K. Rahman Khan

Shri Vayalar Ravi

Prof. Ram Gopal Yadav

Shri Anantray Devshanker Dave

Shri S.R. Bommai

- ii. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th March, 2000 adopted the following motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 2000 and ending on the 30th April, 2001 and do proceed to elect in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee. "

I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

Shri Jibon Roy

Shrimati Ambika Soni

Shri Suresh Kalmadi

Shri Ranjan Prasad Yadav

Shri K. Kalavenkata Rao

Shri B.P. Singhal

Shri Satishchandra Sitaram Pradhan

- iii. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th March, 2000 adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House resolves that the Rajya Sabha do join the Committee on both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2000 and ending on the 30th April, 2001 and do proceed to elect, in accordance with the system of proportional

representation by means of single transferable vote, ten Members from among the Members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

Dr. Faguni Ram

Shri Raju Parmar

Dr. Alladi P. Rajkumar

Shri N. Thalavai Sundaram

Chaudhary Chunni Lal

Shri Sangh Priya Gautam

Shri Sukhdev Singh Libra

Shri Kanshi Ram

Shri K.G. Bhutia

Shri Nagendra Nath Ojha.'

(ends)